GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS & FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION **NO. 257**
TO BE ANSWERED ON **19.07.2016**

Expansion of fertilizer units

257   SHRI ASHOK MAHADEORAO NETE:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

(a)   whether the Government has taken any steps for expansion of some fertilizer units, if so, the details thereof and the names of places identified for the said purpose;

(b)   the details of funds provided for this purpose during the current five year plan, State-wise; and

(c)   the details of funds utilized during the said period, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS, SHIPPING, ROAD TRANSPSORT & HIGHWAYS

(SHRI MANSUKH L MANDAVIYA)

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(a):   The Government had notified New Investment Policy (NIP) – 2012 on 02nd January, 2013 and its amendment on 07th October, 2014 to facilitate fresh investment in urea sector and to reduce import dependency. Under the said policy, at present, there are following 5 proposals for setting up of Brownfield (Expansion) projects with the Department of Fertilizers:-

S. No.	Company	Projects	Ownership	State
1.	Indo-Gulf Fertilizers Limited–Jagdishpur	Brownfield Expansion urea project at Jagdishpur.	Private	Uttar Pradesh
2.	Chambal Fertilizers & Chemicals Limited-Gadepan	Brownfield of Ammonia-Urea units at Gadepan-Kota.	Private	Rajasthan
3.	Matix Fertilizers & Chemicals Limited, Train-II, Panagarh, West Bengal	Brownfiled Ammonia-Urpea Fertilizers Complex at Panagarh.	Private	West Bengal
4.	Rashtriya Chemicals & Fertilizers Limited-Thal	Brownfield Ammonia-Urea Expansion project at Thal.	CPSU	Maharashtra
5.	Nagarjuna Fertilizers & Chemicals Ltd.	Brownfield Project at Kakinada, Andhra Pradesh.	Private	Andhra Pradesh

(b):   As per the said policy, there is no provision to provide funds to the projects.

(c):   In view of (b) above, question does not arise.

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